



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 23RD OCTOBER, 2017]

COURT WILL SIT AT 2.00 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

**HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>ADMISSION NSA</u>				
1)	W.P.(CrI.)/14/2017	MD. YAHYA KHAN Vs DISTRICT MAGISTRATE, BISHNUPUR	MR. S RAJEETCHANDRA	GA
2)	W.P.(CrI.)/15/2017	SHRI ASEM BOITON Vs DISTRICT MAGISTRATE, BISHNUPUR	MR. S RAJEETCHANDRA	GA
3)	W.P.(CrI.)/16/2017	SHRI. S. SURJIT SINGH Vs DISTRICT MAGISTRATE, IMPHAL WEST	MR. S RAJEETCHANDRA	GA
<u>ADMISSION PIL</u>				
4)	PIL/2/2017	RK PREMJI SINGH Vs STATE OF MANIPUR AND 6 ORS	MR. RAKESH THOUDAM MR MAHESH ANGOM MR DR RK DEEPAK	MR A. SACHIKUMAR SINGH MR B ROSHNIKUMAR MS. CH SUNOLATA MR. E LOKESHORE MR S SURESH CGC GA
<u>ADMISSION</u>				
5)	CONT.CAS(C)/164/2017	SHRI MOMON VAIPHEI Vs SHRI L.M KHAUTE, IPS, DGP OF MANIPUR	MR. SERTO T KOM	MR. P TAMPHAMANI

6) CONT.CAS(C)/166/2017 SHRI SERAM PAKA SINGH MR. A MOHENDRO
Vs MR. P TAMPHAMANI
BINOD KISPOTTA, IAS

ORDER PIL

7) PIL/8/2017 COURT ON ITS OWN XXX
MOTION
Vs GA
STATE OF MANIPUR AND
4 ORS

8) **With** COURT ON ITS OWN
MC(PIL)/8/2017 MOTION
Vs ADDL GA
STATE OF MANIPUR

9) **With** NAMTHOK KHOCHA
MC(PIL)/9/2017 **Vs** MR. MARK KHAPAI GA
STATE OF MANIPUR

10) **With** THE SECRETARY (LAW)
MC(PIL)/11/2017 GOVERNMENT OF
MANIPUR
Vs MR. shyam sharma, ga
COURT ON ITS OWN
MOTION

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

**(RK MEMCHA DEVI)
REGISTRAR**